

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

OA No. 164/2011
Date of Order: 20.07.2011

Mr. Vijay Mehta, counsel for applicant.
Mr. Salil Trivedi, counsel for respondents.

The applicant, who is present in person before us, submits that he wants to withdraw this Original Application. Therefore, the Original Application is dismissed as withdrawn. Consequently, the interim order already issued on 30.05.2011 stands vacated forthwith. No order as to costs.

[Sudhir Kumar]
Administrative Member

[Dr. K.B. Suresh]
Judicial Member

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RLC
20/07/2011
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